

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs. Meena Satheesh
Ld. Registrar

Date: 11-10-2018
Time: 12 Noon

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.240 of 2017 (SZ)	S.P.Muthuraman, Tirunelveli District Vs The Secretary, Environment and Forest Department, Government of Tamil Nadu, Chennai and 4 others	M/s. S.Muthu Vairam Counsel for Applicant M/s. H.Yasmeen Ali for R2 & R3,R4 M/s. AL.Ganthimathi for R5	MoA of R1 For Reply of R2 to R5

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Appeal No.53 of 2017(SZ)	Siby M.A., Udayagiri, Kannur Vs Ministry of Environment, Forest and Climate Change, Rep., by its Secretary New Delhi and 5 others	M/s. Rajan Vishnuraj Counsel for Appellant M/s. Syed Nurullah Sheriff for R1 M/s. Vidyalakshmi Vipin for R2 M/s. E.K.Kumaresan for R3 to R5 M/s. Rahul Unnikrishnan for R6	For Reply of R1, R2, R5, R6

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Registrar